

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:4586  
ANSWERED ON:25.04.2005  
NATIONAL AGRICULTURAL INSURANCE SCHEME  
Meghwal Shri Kailash

**Will the Minister of AGRICULTURE be pleased to state:**

(a) whether the National Agricultural Insurance Scheme is being implemented since kharif season of 1999 for widening the risk coverage to farmers and their crops; and

(b) if so, the details of the States where the unit area insurance scheme has percolated down to Panchayat level as was required under the scheme?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI KANTILAL BHURIA):

(a) and (b) National Agricultural Insurance Scheme (NAIS) is in implementation since Rabi 1999-2000 so as to enlarge the coverage of farmers, crops and risk commitment. NAIS is an area based scheme. The implementing States/UTs can notify any unit area viz. block, tehsil, mandal, gram panchayat etc. keeping in view the capacity of the State to undertake requisite number of Crop Cutting Experiments (CCEs). The States which have notified Gram Panchayat as unit area of insurance are-Andaman & Nicobar Islands, West Bengal and Uttar Pradesh. Pondicherry notifies Commune Panchayat as unit of insurance.